

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2019 &
IA No. 23 of 2019**

Dated: 13th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

**KEI-RSOS Petroleum & Energy Pvt. Ltd Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. Sumit Kishore

Counsel for the Respondent(s) : Mr. Utrkarsh Sharma
Ms. Kaveri Vats for PNGRB

ORDER

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **18.10.2019.**

**(B. N. Talukdar)
Technical Member (P&NG)
Bn/kt**

**(Justice Manjula Chellur)
Chairperson**